

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 27301/2017

(Arising out of impugned final judgment and order dated 21-02-2017 in CRLMA No. 5859/2017 passed by the High Court Of Judicature At Allahabad)

PRADEEP KUMAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR. Respondent(s)
(FOR I.R. and IA No.97554/2017-CONDONATION OF DELAY IN FILING and
IA No.97555/2017-EXEMPTION FROM FILING O.T.)

Date : 10-02-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Anurag Dubey, Adv.
Mr. Rajesh Pathak, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. Sachin Babu, Adv.
Mr. Binod Mishra, Adv.
Mr. S. R. Setia, AOR

For Respondent(s) Mr. Raahul Trivedi, Adv.
Mr. Prabodh Kumar, AOR
Ms. Palak Gupta, Adv.

Ms. Sakshi Kakkar, Adv.
Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the matter on 14.02.2020.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER